

DIVISION BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/309(KB)2022
IA(I.B.C)/944(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	EASTERN HOUSING UDYOG FINANCE COMPANYLTD. VS ARCUTTIPORE TEA CO LTD
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)
None

ORDER

1. None appears for the parties.
2. Post the matter on **22/05/2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**